

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.07.2022

**ORDER NO. 136 of 2022**

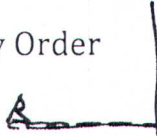
Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **20.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.07.2022	Mr. P. V. Subba Rao, Hon'ble Member(Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar